

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

101

SPECIAL BENCH

C.P.(IB) No. 596/KB/2017
CA (IB) No. 472/KB/2018
CA (IB) No. 562/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	City Bank N.A-Vs-Cosmic Ferro Alloys Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-------------------------------------|--|--------------------------|
| 1. | SUSANTA DUTTA
Advocate | operational
creditor
(S.V.C) | [Signature]
13-9-2018 |
| 2. | Mr. Sabarachi Choudhury
Sr. Adv. | | |
| 2. | Miss Santa Raghavao
Adv. | Corporate
Debtor | [Signature]
13.9.18 |
| 3. | Miss Pti Dutta
Adv. | | |
| 4. | Miss Pooja Jain
Adv. | | |
| 1. | Mr. Siddhartha Datta | } For Resolution
Professionals | [Signature]
13/09/18 |
| 2. | Ms Suhani Dwivedi | | |
| 3. | Mr. Deepanjan Dutta Roy | | |
| 1. | Manju Bhuteri, Adv | } For the Financial
Creditor Citi bank NA | [Signature]
13/09/18 |
| 2. | Rishav Banerjee, Adv | | |
| 3. | Varun Kedia, Adv | | |
| 4. | Kumardeep Majumdar, Adv | | |

P.T.O.

ORDER

The Ld. Counsel for the Operational Creditor(DVC) appears. Ld. Sr. Counsel appears for the Corporate Debtor. Ld. Counsel for the RP appears and the Ld.Counsel for the Financial Creditor appears. These matters have already been listed on 3rd October, 2018 for hearing.

List the matters on 3rd October, 2018.


(Jinan K.R.)
Member(J)